

- Amendment Order, 1970 (Hindi and English versions) published in Notification No. G. S. R. 1228 in Gazette of India dated the 25th August, 1970.
- (iv) The Manipur Foodgrains (Movement) Control (Amendment) Order, 1970 (Hindi and English versions) published in Notification No. G. S. R. 1263 in Gazette of India dated the 28th August 1970.
- (v) The Madhya Pradesh Rice (Movement Control) Amendment Order, 1970 (Hindi and English versions) published in Notification No. G. S. R. 1290 in Gazette of India dated the 5th September, 1970.
- (vi) G. S. R. 1291 (Hindi and English versions) published in Gazette of India dated the 5th September, 1970 rescinding the Madhya Pradesh Foodgrains (Restrictions on Border Movement) Order, 1959, published in Notification No. G. S. R. 450 dated the 14th September, 1959.
- (vii) The Roller Mills Wheat Products (Ex-mill) Price Control (Second Amendment) Order, 1970 (Hindi and English versions) published in Notification No. G. S. R. 1753 in Gazette of India dated the 1st October, 1970.
- (viii) The Uttar Pradesh Foodgrains (Restrictions on Border Movement) Amendment Order, 1970 (Hindi and English versions) published in Notification No. G.S.R. 1861 in Gazette of India dated the 26th October, 1970.
- (ix) The Solvent-Extracted Oil, De-oiled Meal and Edible Flour (Control) Amendment Order, 1970 (Hindi and English versions) published in Notification No. G. S.R. 1774 in Gazette of India dated the 7th October, 1970. [*Placed in Library. See No. LT-4392/70.*]

Indian Wireless Telegraphy (Possession) Amendment Rules, 1970.

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH): I beg to lay on the Table a copy of the Indian Wireless Telegraphy (Possession) Amendment Rules, 1970 (Hindi and English versions) published in Notification No. G. S. R. 1823 in Gazette of India dated the 31st October, 1970, under sub-section (4) of section 10 of the Indian Wireless Telegraphy Act, 1933. [*Placed in Library. See. No. LT-4393/70.*]

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**RULES COMMITTEE
MINUTES**

SHRI G. S. MISHRA (Chhindwara) : I beg to lay on the Table Minutes of the sitting of the Rules Committee held on the 11th and 18 November, 1970.

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**RE. HEALTH OF THE
DEPUTY-SPEAKER**

MR. SPEAKER : I have to inform the House that the following teleprinter message dated the 25th November, 1970 has been received from the Medical Adviser, Indian High Commission, London regarding the health of the Deputy Speaker :-

“SHRI SWELL OPERATED TODAY STOP SUBDURAL HAEMATOMA ASPIRATED UNDER LOCAL ANAESTHESIA STOP PROGRESS ENTIRELY SATISFACTORY STOP”

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